## THE HIGH COURT OF ORISSA, CUTTACK NOTIFICATION

## No. 127/ OAC Date. 12.11.2020

As per the kind minute of the Hon'ble Arbitration Committee being approved by the Hon'ble Chief Justice on 22.07.2020, the name of Hon'ble Dr. Justice Akshaya Kumar Mishra (Retd.) has been included in the existing panel of the learned Arbitrators as notified earlier (vide Court's Notification no. 109/OAC, dated 22.07.2020).

By order

Coordinator High Court of Orissa Arbitration Centre

Memo No. 130 (Dated. 12.11.2020

Copy forwarded to:

- 1. The Joint Registrar cum Principal Secretary to Hon'ble The Chief Justice
- 2. The Secretary to Hon'ble Shri Justice C.R. Dash.
- 3. The Secretary to Hon'ble Shri Justice B.Rath
- 4. The Secretary to Hon'ble Shri Justice K.R. Mohapatra
- 5. The Advocate General, Odisha, Cuttack
- 6. Asst. Solicitor General of India attached to the High Court of Orissa
- 7. The President, Orissa High Court Bar Association
- 8. Superintendent, Computer Section for uploading the notice.

for information.

Coordinator High Court of Orissa Arbitration Centre

Memo No. ( Dated. 12.11.2020

Copy forwarded to:

Hon'ble Dr. Justice Akshaya Kumar Mishra, (Retd.)

for information.

Coordinator
High Court of Orissa Arbitration Centre